

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 102
CP No. 11/213/JPR/2021
Under Section 213 of
Companies Act, 2013**

In the matter of:

Ashish Dutta

...Petitioner

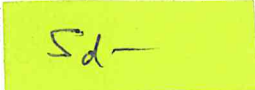
Versus

Rajasthan Medical Services Corporation Ltd. & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 04.07.2024.

Therefore, the matter is reposted to 06.08.2024.



**(Prabhu Dayal Sewda)
Court Officer**

July 04, 2024